

19

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. No.118/2005 In
O.A. No.949/2004

New Delhi this the 26th day of August, 2005

Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Mrs. Meera Chhibber, Member (J)

1. Jagdish S/o Shri RangRao,
Badli Workers, Delhi Milk Scheme,
New Delhi.
2. Sharwan Kuamar, S/o Sant Lal,
Badli Worker, Delhi Milk Scheme,
New Delhi.

-Petitioners

(By Advocate: Shri R.K. Shukla)

Versus

1. Shri B.M.A Hakeem,
Secretary, Ministry of Agriculture,
Department of Animal & Dairying
Krishi Bhawan, New Delhi.
2. Shri N.A. Sheikh
The General Manager,
Delhi Milk Scheme, West Patel Nagar,
New Delhi-110008.

-Respondents

(By Advocate: Shri R.N. Singh)

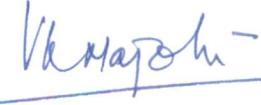
ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice Chairman (A)

Learned counsel of both sides have stated that Writ Petition filed on behalf of the respondents against Tribunal's orders dated 1.12.2004 was dismissed by the Hon'ble High Court on 20.7.2005.

2. In this light, respondents shall have two months' time for implementation of directions of this court from 20.7.2005. The Contempt Proceeding is dismissed and notices to the respondents are discharged.


(Meera Chhibber)
Member (J)


(V.K. Majotra)
Vice Chairman (A)

cc.